

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:246
ANSWERED ON:26.07.2005
ROAD WIDENING PROJECTS
Badiga Shri Ramakrishna

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether many road widening projects including Nandi-Vidhi in New Delhi, particularly in South Delhi have been stalled due to massive illegal encroachments;
- (b) if so, the details thereof;
- (c) the action taken to clear the encroachments and widen the roads; and
- (d) the time-frame drawn for completion for these projects and funds allocated therefor?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT (SHRI GHULAM NABIAZAD)

(a)to(c): The Municipal Corporation of Delhi (MCD) has informed that at present no road widening project is held up due to illegal encroachment.

The Public Works Department (PWD) of Govt. of NCT of Delhi has informed that two projects viz. widening of Ring Road from Dhaura Kuan to Raja Garden at Naraina Village and widening of Marginal Bund Road from ITO Chungi to Old Yamuna bridge are affected due to some encroachments. Three temples and one property at Naraina (Ring Road) could not be demolished due to permanent injunctions against demolitions by Hon`ble District Court. The widening of Marginal Bund Road requires removal of jhuggis for which action has been started.

(d): The Marginal Bund Road from ITO Chungi to Old Yamuna Bridge is targeted to be completed by March, 2006. However, no specific time frame can be given in the case of widening of Ring Road at Naraina due to nature of encroachments and the orders of the Hon`ble Court.